DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Wednesday, 17th June, 2009/Jyaistha 27, 1931 (Saka) 2.00 P.M.

1. **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

 Shri Surender Kumar 	6. Ch. Surender Kumar
2. Shri Kulwant Rana	7. Shri Ramesh Bidhuri
3. Dr. Jagdish Mukhi	8. Shri Ram Singh Netaji
4. Shri O.P.Babber	9. Shri A Dayanand Chandia
5. Shri S.P.Ratawal	A
	10 Shri Sat Prakash Rana

3. Adoption of Reports:

1. Shri Kanwar Karan Singh

Shri Sahab Singh Chauhan

to move the following Motion:

"That this House agrees with the Second Report of Business Advisory Committee presented on 16th June, 2009.

2. Shri Rajesh Jain

Shri O.P.Babber

to move the following Motion:

"That this House agrees with the First Report of Private Members Bill & Resolutions Committee presented on 16th June, 2009.

4. Papers to be laid on the Table:-

Shri Arvinder Singh Lovely, Minister of Transport to lay the following papers (in English & Hindi version):

- (i) Copy of Annual Report of DTC for the year 2005-06.
- (ii) Copy of Review of the working of DTC for the year 2005-06.
- (iii) Copies of Annual Accounts of DTC for the year 2007-08.
- (iv) Copies of Separate Audit Report of DTC for the 2007-08.
- (v) Copies of Delay & Review Statement (2007-08).
- (vi) Copy of Audit Report of DTC Employees Provident Fund Trust for the Year 2005-06.
- (vii) Copy of Audit Report of DTC Employees Provident Fund Trust for the year 2006-07.

5. Motion of Thanks on Lt. Governor's Address:

Discussion on the following Motion of Thanks moved on 16th June, 2009 by Dr. Narender Nath and Seconded by Shri Anil Kumar:

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15th June, 2009".

Delhi Siddharath Rao 17th June, 2009 Secretary